

LOK SABHA

UNSTARRED QUESTION No 2769

TO BE ANSWERED ON 28th DECEMBER 2018/ PAUSHA 7, 1940 (SAKA)

SAMADHAN SCHEME

2769 : SHRI KONAKALLA NARAYANA RAO

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to come up with Samadhan Scheme for Asset Management and Debt Change Structure to propose sale or takeover of the stressed assets of the power plants to prevent their liquidation, if so, the details thereof;
- (b) whether the task has been assigned to State Bank of India to finalise the scheme, if so, the details thereof;
- (c) the details of the power plants which have been identified to bring under Samadhan scheme; and
- (d) whether the consent of the promoters of the power plants has been taken in this regard, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a) & (b) No, Madam. A Scheme of Asset Management and Debt Change Structure (SAMADHAN) has however been proposed by State Bank of India (SBI) for the purpose of resolution of stressed assets in power sector in a transparent price discovery process with an aim to maximise recovery efforts from such assets.
- (c) The details of power plants identified by SBI for the Scheme are annexed.
- (d) As informed by SBI, the plan envisages implementation of the scheme with cooperation and consent of promoters.

Annexure

S No	Project Name
1	Coastal Energen Private Ltd
2	Prayagraj Power Generation Co Ltd
3	KSK Mahanadi Power Co Ltd
4	SKS Power Generation (Chhattisgarh) Ltd
5	Jaypee Power Ventures Ltd
6	GMR Chhattisgarh Energy Ltd
7	Jhabua Power Ltd
8	Meenakshi Energy Ltd
9	Rattan India (Amravati) Ltd
10	RKM Powergen Ltd
11	Ideal Energy Ltd
12	Ind Bharath Utkal Ltd
13	Lanco (Anpara) Ltd
14	Jindal India Thermal Power Ltd